



THE HIGH COURT OF ORISSA, CUTTACK

No. XXXIV-01/2022(P.F.I)-906/ dated.17.01.2023

NOTICE FOR AWARD OF TENDER

In reference to the Court's e-Tender Notice No-XXXIV-01/2016-22(P.F.-I)-15642 dated 14.10.2022, it is hereby notified that Bidder M/s Gangpur Sales & Services, Bhubaneswar is found L1 and is declared to be successful bidder with regard to **shifting, Commissioning, installation and testing of ten nos. of DG sets installed in District and Subordinate Courts under e-Courts project.**

Authorised Representative of the Firm is requested to report to the High Court of Orissa after receiving work order to undertake necessary follow-up measures, as directed by the Hon'ble Court, on the stipulated Date and Time that will be communicated to the Firm's Official email ID.

N:B: The High Court of Orissa reserves every right to recall, revoke or revise any Notice, Order or Term and Condition thereof, at any stage in the interest of Justice and proper Administration.

By order

Jm
17/1/2023

Registrar (Judicial)